NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.57/BB/ 2017	- ×	Admission	230/232	Bells Softech Ltd. & Others

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

For Petitioner Proweenkumol Khaitang Co. 7829438504

For Petitionel

The matter is listed today for admission. Counsel is directed to explain as to how a single application is maintainable for approval of the scheme when the three companies filed three different applications at the first stage for dispensing with the meeting of shareholders, creditors, etc.

List it on 17.10.2017.

MEMBER (J)